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Title ; Introduction of Factories (Amendment) Bill, 2005.

THE MINISTER OF LABOUR & EMPLOYMENT (SHRI K. CHANDRA SHEKHAR RAO) I beg to move for leave to introduce a Bill further to amend the Factories Act, 1948.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Factories Act, 1948. "

The motion was adopted.

SHRI K. CHANDRA SHEKHAR RAO: I introduce the Bill.

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**Introduced with the recommendation of the President
